

**IN THE HIGH COURT OF MANIPUR
AT IMPHAL**

C I R C U L A R

Dated, the 2nd August, 2019

No.HCM/Misc./89-Estt(v)/It is hereby directed to all the
Judicial Section – I/II/III of the High Court of Manipur to verify as to whether
proper notices have been served to the Respondents of each case and also by
tracking the consignment number regarding the service of summons or non-
service of summons. It is further directed to prepare a complete note on status
of service for each case without fail, failing which necessary administrative
action shall be taken up.

This circular shall come into force with immediate effect.

By Orders etc.

Sd/-
(W. Tonen Meitei)
REGISTRAR (JUDL.)

No.HCM/Misc./89-Estt(v)/16277-90 Imphal, the 2nd August, 2019
Copy to:

1. The Registrar (Vigilance), High Court of Manipur.
2. All the Jt. Registrars, High Court of Manipur.
3. All the Deputy Registrars, High Court of Manipur
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The P.S to Hon'ble Mr. Justice L.S Jamir, High Court of Manipur.
6. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
7. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
8. The P.S to Registrar General, High Court of Manipur.
9. The P.S to Registrar (Judl.), High Court of Manipur.
10. The S.P, Estt.-I/II.
11. All the Superintendents Judicial – I/II/II, High Court of Manipur.....for their information and compliance thereof.
- ✓ 12. System Analyst, High Court of Manipur for uploading to the official website.
13. Notice Board.
14. Concerned File.

W. Tonen Meitei 2.8.19
(W. Tonen Meitei)
REGISTRAR (JUDL.)